Proposal received from Maharashtra under CRF

1643, SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of proposals received for the repair/upgradation of roads from Maharashtra under Central Road Fund; and
- (b) the status of the proposals and the time by which approval is likely to be accorded and funds sanctioned during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) During 2010-11, Ministry has received a list of 388 works from the Government of Maharashtra for an amount of Rs. 2202.60 crore for sanction under CRF scheme. Out of this, Ministry has already sanctioned 57 works amounting to Rs. 406.35 crore keeping in view the inter-se-priority of works and availability of funds. The details of release of funds under CRF scheme during the last two years are as under:

Year	Amount released (Rs. in crore)	
2008-09	222.85	
2009-10	72.97	
2010-11 (till date)	256.82	

Recommendations for driving license and vehicle insurance

1644. DR. K.P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a Committee headed by former Road Transport Secretary has suggested Government for unique number for driving license to prevent making of fake licenses;
- (b) whether the Committee has also proposed to make it mandatory for the vehicle insurance company to provide road accident victims cashless medical treatment during the first 72 hours, known as the Golden Hour; and
 - (c) if so, the details thereof and actions planned by Government in this regard?